

Annexure 4													
Name of the Corporate Debtor: Blu-Smart Fleet Private Limited													
Date of commencement of CIRP: 03-12-2025													
List of Creditors as on: 22-06-2026													
List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of Creditors)													
(Amount in INR)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Catalyst Trusteeship Limited (Debenture Trustee) For and on behalf of: Responsaibility Asia Climate Fund Pool, S.a.r.l	15-12-25	1,436,520,444.00	1,436,520,444.00	Corporate Guarantee - Non-Convertible Debentures (NCDs)	0	No	92.92%	-	-	-	-	Claim is admitted
2	SMAS Auto Leasing India Private Limited	17-12-25	24,241,903.19	23,527,823.00	Vehicle lease rentals	0	No	1.52%	-	-	714,080.19	-	Claim is admitted
3	Blu-Smart Mobility Limited (In CIRP)	18-12-25	1,375,553,125.10	-	Inter-corporate loan/advances and Lease Rental deposits	0	Yes	0	-	-	1,375,553,125.10	-	Claim is Rejected
4	Toyota Financial Services India Limited	19-04-26	318,835,961.00	85,923,387.00	Vehicle finance / Hypothecation loan	0	No	5.56%	-	-	232,912,574.00	-	Claim admission is subject to approval of CoC and NCLT for the Condonation of Delay
Total			3,155,151,433.29	1,545,971,654.00		0.00	-	100.00%	-	-	1,609,179,779.29	-	